

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in
Appeal No. 47 of 2012

Dated : 4th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power Generation Co. Ltd. Review Petitioner

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
for R.1

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the Commission will file the reply Written Submissions on or before 11.09.2013 after serving copy on the other side.

Order is Reserved.

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson